

UNESCO and if any help has been given, what is the nature of the help?

Dr. Keskar: UNESCO has given help regarding our educational TV unit but not to this particular project.

Shri S. C. Samanta: As the accommodation is not available here, may I know whether the Government is thinking of shifting the institute to any other place, where accommodation may be available?

Dr. Keskar: We have got two or three alternative sites in view. The main difficulty will not be about accommodation but about equipment.

श्री भक्त वर्मान : मैं यह जानना चाहता हूँ कि इस फिल्म इंस्टीट्यूट को चलाने के लिए जिस तरह की व्यवस्था फिल्म डिबीजन की की गई है उसी तरह की की जायगी, पूर्णतया विभागीय प्रबन्ध होगा या कोई समिति कायम की जायगी और जिसमें कि वर सरकारी विशेषज्ञों का भी सहयोग लिया जायगा?

डा० केसकर : इसकी व्यवस्था विभागीय जरूर होगी लेकिन कुछ एक्स-पर्ट्स आवश्यक लिये जायेंगे क्योंकि इसमें ट्रेनिंग और टेकनिकल ट्रेनिंग का सवाल आता है। पहले तो सोचा गया था कि इन्विपमेंट कम होते हुए भी काम शुरू कर दिया जाय लेकिन अब कोर्स इसका तैयार किया गया तो मालूम हुआ कि काफी इन्विपमेंट के बिना इसको चलाना सम्भव नहीं है?

अनजीबी पत्रकार मजदूरी समिति

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*१०. { श्री भक्त वर्मान :
श्री स० मो० बनर्जी :
श्री पानिग्रही :
श्री वी० चं० शर्मा :
श्री मधुसूदन राव :

क्या अनजोब और रोजगार मंत्री १४ अगस्त, ६६ ई के तारकिल प्रश्न संख्या ४४८ के

उत्तर के सम्बन्ध में यह बतावे की क्षपा करेंगे कि:

(क) अनजीबी पत्रकार मजदूरी समिति की सिफारिशों को कार्यान्वित करने की दिशा में विभिन्न राज्यों में इस बीच क्या प्रगति हुई है ;

(ख) क्या सिफारिशों को लागू न करने पर किसी समाचार-पत्र संचालक के विरुद्ध अब तक कोई कार्यवाही की गई है; और

(ग) यदि हाँ, तो किस समाचार-पत्र के विरुद्ध और किस प्रकार की कार्यवाही की गई है ?

अन उपमन्त्री (श्री आशिष शर्मा) :

(क) इस मस्य में यह सूचना मिली है कि समिति की सिफारिशों पर बहुत सी अखबारी संस्थाओं में अमल हो चुका है।

(ख) ऐसा कोई मामला सरकार के ध्यान में नहीं लाया गया।

(ग) प्रश्न नहीं उठता।

Shri C. K. Bhattacharya: Sir, will the reply be kindly read in English also?

Mr. Speaker: The answer may be read in English also.

Shri Abid Ali: (a) From the available reports it appears that quite a large number of newspaper establishments have already implemented the recommendations of the Committee.

(b) No such case has been brought to our notice.

(c) Does not arise.

श्री भक्त वर्मान : क्या केन्द्रीय सरकार के ध्यान में यह बात आयी है कि अनजीबी पत्रकारों की समिति ने जो सिफारिश की थी उसको लागू करने के बारे में अभी तक बहुत से राज्यों में कोई वैधानी नहीं बधायी

श्री है। सासकर बम्बई और पश्चिमी बंगाल में तो वहाँ के मंत्रिमंडल के माननीय सदस्य तक इसका विरोध करते रहे हैं। ऐसी दशा में क्या केन्द्रीय सरकार इस बारे में कोई सुस्त कदम उठाना चाहती है, या राज्य सरकारों के प्रतिनिधियों से परामर्श करके इसके लिए कोई रास्ता निकालना चाहती है ?

श्री आबिद अली : जहाँ तक हमें मालूम है बम्बई और बंगाल में भी उनके ऊपर अमल किया गया है। अगर वहाँ कोई खास दिक्कत मालूम हुई हो और माननीय सदस्य या कोई और हमें उसके बारे में बतलाएगा तो उनके अनूकूल मदद दी जाएगी।

Shri Joachim Alva: Is Government aware of the impending strike by the Press Trust of India employees? Does the impending strike arise out of the recommendations of the Wage Board Award? May I know what action Government has taken in hand to settle this dispute and avert the strike?

The Minister of Labour and Employment and Planning (Shri Nanda): Sir, I may say a word about this matter i.e. the strike that has been in the offing. We are going to meet tomorrow the representatives of both the parties to deal with this matter, and I hope something may be done to avert this strike.

Shri Ansar Harvani: Are the Government aware that a number of newspapers have been closed down and a number of journalists have been dismissed with a view to avoid implementation of the Wage Committee's award?

श्री आबिद अली . जी हा, कुछ बन्द तो हुए हैं।

Shri Muhammed Elias: Just now the hon. Deputy Minister stated that no complaints have been received in the Labour Ministry. We ourselves have personally brought many such complaints to the notice of the Ministry. May I know what action has been taken by Government on those

complaints about the non-implementation of the Wage Committee's award?

Shri Abid Ali: No specific complaint, as the hon. Member says, has been received; but it should be appreciated that this subject is within the State sphere, and whenever anything of that kind is received we send it to the State Government for taking appropriate action.

Shri S. M. Banerjee: I want to know the total number of newspapers who have implemented this recommendation, the number of those who have not implemented and the reasons for the same.

Shri Abid Ali: 118 have implemented, one has partly implemented it and 9 have agreed to implement it.

Shri B. C. Kamble: In his main answer the hon Deputy Minister said: "From the available reports it appears" that there are no complaints Will he be pleased to place those reports on the Table of the House?

Mr. Speaker: Order, order; in that context the word "reports" has got a different meaning altogether

श्री ब्रज राम सिंह : क्या सरकार को यह पता है कि कुछ समाचार पत्रों ने नए नाम से समाचार पत्र निकालना शुरू कर दिया है जिससे कि स्किफरिशी पर अमल न किया जा सके। क्या इस स्थिति को सुधारने के बारे में कोई कार्रवाई की जा रही है ?

श्री आबिद अली : हो सकता है कि ऐसा हो, लेकिन इस मामले में राज्य सरकारें अमल करती हैं। इलाहाबाद में तो हुआ है जो आनरेबिल मेम्बर भी जानते हैं।

श्री ब्रज राम सिंह : आप क्या कर रहे हैं उसके लिए ?

Shri Nanda: I wish to point out that the information before me shows, although it reveals that there has been considerable progress in the matter of implementation in various States that this progress is uneven. And, although

it is true that the States are responsible for this implementation we cannot feel ourselves entirely absolved from the responsibility of doing something about the matter. I feel that we will have to take up this question soon, in the sense that if at an early stage we do not find that practically all the establishments have implemented the recommendations we may have to consider some further legislative provision about it. I find that there was no provision for penalties for non-implementation. We may have to do something about that. Also, the current procedure under the Industrial Disputes Act may not be entirely and very conveniently applicable to that, and something will have to be done about it.

Shri Braj Raj Singh: What is then being done in the Allahabad case for the present?

Shri Nanda: That is, I think, before the Tribunal.

Shri Panigrahi: May I know the number of working journalists who have been dismissed so far in the different States and the number of papers which have been closed down with a view not to implement the award?

Shri Abid Ali: If the hon Member gives separate notice the information will be obtained and supplied.

Shri Joachim Alva: Just as the Registrar of Newspapers is keeping a record of existing newspapers, has Government got a record of the newspapers that have gone to the wall after the Wage Committee submitted its report, especially those newspapers which gave a good fight during the freedom struggle and have closed down as a result of the Wage Committee's decision?

Shri Abid Ali: We have a rough idea about it; the hon. Member also knows that.

श्री जयस बर्ज़न : माननीय मंत्री जी ने कहा कि इन निर्बंधों को कार्यरूप में परिष्कृत करने का भार राज्य सरकारों पर है। लेकिन दिल्ली तो सीधी केन्द्रीय शासन के अन्तर्गत है। क्या वहाँ के लिए केन्द्रीय सरकार अपनी जिम्मेवारी महसूस करती है? वहाँ पर एक अद्येजी डैनिक पत्र है जो कि बी० श्रेणी में होना चाहिए लेकिन वह अपने को डी० श्रेणी में समझता है जिससे कि कर्मचारियों को पैसा न देना पड़े। क्या इस बारे में भी सरकार कुछ विचार कर रही है?

श्री आशिष बर्ज़न : माननीय सदस्य भगर इस बारे में ज्यादा सूचना और तफ़्तीक देने तो जरूरी कार्रवाई कर दी जाएगी।

Shri C. K. Bhattacharya: Will the hon. Minister kindly state who is the authority to decide as to which papers fall in which class?

Shri Nanda: If a dispute arises it can go before the machinery under the Industrial Disputes Act, for procedure of conciliation and, later on, of adjudication. But, as I have pointed out a little earlier, I do not think this is really a very convenient procedure in this case and we are thinking of doing something about this matter.

Shri C. K. Bhattacharya: I want to know whether this question can be decided before a dispute arises between the employees and the employers. Is there any authority to decide as to which papers fall in which class even before a dispute arises so that there is no dispute at all?

Shri Nanda: That is part of the decision as to what paper is to be in what class.

Mr. Speaker: The hon. Member is making a suggestion that even before a dispute actually arises there must be some authority to decide this.

Shrimati Benu Chakravarty: The hon. Member wants to know whether

there is any machinery for the categorisation of the newspapers.

Shri Nanda: The answer to that has already been given. There should be somebody; we will do something about it.

Shrimati Benuka Ray: In view of what the hon. Minister has said, would he consider bringing the amending legislation during the course of this session?

Shri Nanda: Sir, I have given some inkling of what we propose to do about the matter.

Shrimati Benuka Ray: Would he consider doing it during this session?

Shri Nanda: It may be so, if the time of the House permits such a course.

T.V. Sets

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- *11. { **Shri Vajpayee:**
Shri Assar:
Shri Muhammed Elias:
Shri Rameshwar Tanti:

Will the Minister of Information and Broadcasting be pleased to state:

(a) the number of television sets installed in and around the Capital in furtherance of the experimental television service of the All India Radio;

(b) the average strength of the audience that attends any particular television programme of the All India Radio;

(c) whether Government has taken note of the criticism that most of the programmes arranged are too 'pedantic'; and

(d) Government's reactions hitherto in respect of the experiment?

The Minister of Information and Broadcasting (Dr. Keskar): (a) and (b). Twenty-one television sets have been installed in the Community Centres and around Delhi. The average viewing audience is estimated at 150 to 200 persons per centre. It is

hoped to increase the number of sets to about 60 soon.

(c) and (d). Government has seen some press criticism about these programmes. However, it was made clear at the very outset that these programmes are predominantly educational in character and meant for schools and community centres. In spite of this explanation, some critics expect the programmes to be of an entertaining type, which is not possible as this is not the main purpose for which the unit has been started. This experimental unit also hopes to serve the purpose of assessing the value of this medium for educational and cultural work.

It will take some time before an evaluation can take place and the work of this programme is put on a stable basis.

Shri Vajpayee: Has the Government prepared any programme for the installation of TV sets in other cities of India as well?

Dr. Keskar: As the experimental unit's range does not go beyond 15 to 20 miles, the question of distributing the sets in other parts of the country does not arise for the present.

Shri Assar: May I know whether the Government proposes to set up a non-official committee to suggest programmes for the TV sets?

Dr. Keskar: These are not general programmes. They are meant for schools and community centres. There is a committee being formed, of educationists and people connected with community work, in order to help in the formulation of this programme.

Shri Muhammed Elias: Just now the hon. Minister said that in 21 community centres television sets have been installed. May I know what policy has been adopted by the Government to choose these places to set up these television centres?

Dr. Keskar: That is done by a committee of the All-India Radio officials